

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-304
CP-138/241-242/ND/2019

IN THE MATTER OF:

M/s. Manhar Sabharwal

....Applicant

Vs.

M/s. Sabharwal Food Industries Pvt Ltd.

....Respondent

SECTION

Under Section 241-242

Order delivered on 30.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Mudit Ruhella

For the Respondent

: Adv. Sourabh Gupta, Adv. Puneet Yadav and Adv. Tarun Arora

ORDER

Ld. Counsels for both the parties have put in appearance. Mr. Sourav Gupta, Ld. Counsel for respondent prayed for further two week's time to file reply in the matter. Ld. Counsel for the petitioner seeks further two week's time to file rejoinder. Let the same be filed. To come up on 04.12.2019.

-sd-

(SUMITA PURKAYASTHA)
MEMBER (T)

-sd-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

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